

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT)(Insolvency) No.203/2021**

**In the matter of:**

Essar Shipping Mauritius Holding Ltd Appellant

Vs

L&T Finance Ltd & anr Respondent

**Present:**

Dr Abhishek Singhvi, Mr. Ramji Srinivasan, Sr. Advocates, Mr Himanshu Satija, Mr Vivek Jain, Mr G Srikar, Mr. Shivkrit Rai, Advocates for appellant.

**ORDER**

**(Virutal Mode)**

**10.03.2021-** Heard learned senior counsels, Dr. Abhishek Singhvi and Mr Ramji Srinivasan for the appellant.

Let notice be issued to the Respondent through both modes. Requisites alongwith process fee be filed by Monday i.e. 14.3.2021. Respondents are directed to file reply affidavit within three weeks.

List the matter For Admission (After Notice) on **20<sup>th</sup> April, 2021.**

Till then if Committee Of Creditors is not constituted, it shall not be constituted.

**(Justice Anant Bijay Singh)**  
**Member (Judicial)**

**(Ms Shreesha Merla)**  
**Member (Technical)**

**Bm/nn**